

[English]

Malaria Eradication

1643. SHRIMATI DIL KUMAR BHANDARI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Malaria is one of the many reasons for morbidity and mortality in the country;

(b) if so, what are the figures of incidence for the last 3 years, State-wise including Sikkim;

(c) whether resistance to DDT and other pesticides used in controlling vectors has been instrumental in spreading the disease; and

(d) if so, the alternative steps proposed to be taken by the Government?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D. K. THARADEVI SIDDHARTHA): (a) Malaria is one of the major reason for morbidity but not a cause for mortality in India.

(b) The number of cases and deaths reported due to malaria for the past three years State-wise including Sikkim is given in the attached Statement.

(c) and (d) Yes, vector resistance to DDT and other insecticides is one of the reasons for increase in the number of malaria cases. The alternative method proposed and being undertaken are as follows:—

— Emphasis on Bio-environmental methods of control of Malaria by effecting environmental manipulation and modification and use of larviverous fish. These have been taken up on a trial basis in certain parts of the country.

— Use of impregnated nets/curtains/repes to prevent man-mosquito contact especially to protect vulnerable groups of population viz. pregnant women and young children.

— Extended field trial with synthetic pyrethroids in place of conventional insecticides are being undertaken.

STATEMENT

Sl. No.	Name of the State/UTs	No. of cases			No. of cases		
		1988	1989	1990	1988	1989	1990
1	2	3	4	5	6	7	8.
1.	Andhra Pradesh	62535	82519	81366	1	2	5
2.	Arunachal Pradesh	19254	20365	12370	2	0	1
3.	Assam	56296	62274	60382	4	6	10
4.	Bihar	29278	40008	27227	4	13	2
5.	Goa	6732	4495	4832	1
6.	Gujarat	460683	598653	488541	67	60	26
7.	Haryana	9237	23711	50452
8.	Himachal Pradesh	10209	8589	14379
9.	Jammu & Kashmir	4420	3068	5478
10.	Karnataka	127003	106683	56980	8	0	0
11.	Kerala	5147	6126	6411	1	1	1

1	2	3	4	5	6	7	8
12. Madhya Pradesh	.	306882	252886	195147	8	16	3
13. Maharashtra	.	84030	122314	109806	5	8	6
14. Manipur	.	1076	9570	90	2	2	..
15. Meghalaya	.	11863	10701	7037
16. Mizoram	.	20339	18417	13823	16	17	8
17. Nagaland	.	3744	3051	1603
18. Orissa	.	206060	260815	237994	82	110	78
19. Punjab	.	33342	32146	29141	..	2	..
20. Rajasthan	.	104109	112316	85864	2	1	66
21. Sikkim	.	23	30	17
22. Tamil Nadu	.	75953	90478	117428
23. Tripura	.	8178	5991	5079	1	5	4
24. Uttar Pradesh	.	135096	101815	98927
25. West Bengal	.	36318	18822	19423	5	16	4
26. A & N Islands	.	3360	2655	2391	1	1	..
27. Chandigarh	.	14157	15407	26813
28. D & N Haveli	.	5845	4741	5015
29. Daman and Diu	.	279	784	801
30. Delhi	.	14423	10761	12044
31. Lakshadweep	.	1	4	6
32. Pondicherry	.	309	784	801
33. Coalfields	.	125	104	97	1
TOTAL		1854830	2022809	1777253	209	268	222

Discouragement to Smoking

1644. SHRIMATI DIL KUMAR BHANDARI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government are aware that scientists in U.K. have developed nicotin replacement projects to discourage smoking habits and if so, the details;

(b) whether the Government propose to bring forward a comprehensive Bill to ban smoking in certain areas and to discourage people from adopting the habit of smoking; and

(c) if so, the salient features of the proposed Bill?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D. K. THARADEVI SIDDHARTHA): (a) According to the information received from WHO, Geneva, the nicotin replacement product most recently developed by U.K., scientists is a nicotine-delivering adhesive plaster or patch which is stuck to the skin. It delivers transdermally 7 to 21 mg. nicotine per day depending on strength. It is reported to be effective in helping smokers over-come withdrawal symptoms.

(b) and (c) Yes, The proposed legislation seeks amendments to the existing legislation on cigarette, namely, "The cigarette (Regulation of production, Supply and Distribution) Act, 1975" in consultation with Ministry of Law and other concerned au-